241

Setting up of Agro-based Sugar **Factories**

4388. SHRI BALASAHEB VIKHE PA-TIL: Will the Minister of INDUSTRY be pleased to state:

- (a) whether Government have decided to set up integrated agro-based sugar factories like molasses, alcohol, soap, paints, paper, etc;
- (b) if so, whether such high cost units are proposed to be set up in the joint sector;
 - (c) if so, the broad features thereof; and
 - (d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVEL-OPMENT OF IN THE MINISTRY OF IN-DUSTRY (SHRI M. ARUNACHALAM): (a) No such decision has been taken.

(b) to (d). Do not arise.

Collaboration with Japanese Automobile Industry

4389. SHRI BALASAHEB VIKHE PATIL: Will the Minister of INDUSTRY be pleased to state:

- (a) whether the Japanese Automobile Industry is looking for new collaboration arrangements for technology induction;
- (b) if so, whether it is also extending the product range in collaborative ventures in India; and
 - (c) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVEL-**OPMENT IN THE MINISTRY OF INDUS-**TRY (SHRIM. ARUNACHALAM): (a) to (c). Most of the Japanese automobile manufacturers such as Suzuki Motor Co., Tovota Motor Corporation, Honda Motor Company, Mitsubishi Motor Corporation, Mazda Motor Corporation, Nissan Motor Co., Yamaha Motor Company and Kawasaki Heavy Industries, Isuzu Motor Co. etc. are already having collaboration arrangements for technology transfer with Indian companies in the two and three wheelers, passenger cars and commercial vehicle sector. Generally, there is no reservation on the part of the Japanese manufacturers in offering technology for product mix to the Indian partners. However, introduction of new product ranges by the Indian companies would depend on factors like commercial and economic viability, input costs, demand, cost of technology etc.

Construction of New Hydel Projects By National Hydroelectric Power Corporation

4390. SHRI G.S.BASAVARAJU: SHRI SHANTILAL PATEL:

Will the Minister of ENERGY be pleased to state:

- (a) the number of new hydel projects identified by the National Hydroelectric Power Corporation (NHPC) which will be taken up for construction during the Eighth Plan period:
- (b) the total power which will be added after the completion of the same and the total amount to be spent thereon; and
- (c) whether the funds will be sufficient to meet the target?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINIS-TRY OF ENERGY (SHRI KALPNATH RAI) : (a) and (b). Besides the hydro-electric projects which would be under construction at the commencement of the Eighth Five Year Plan, the following three new hydroelectric projects have been identified by the National Hydro-electric Power Corporation for being taken up for construction during the 8th Plan:-

(Rs. in crores)

Si.No.	Name of the Project	State	Capacity in MW	Estimated Cost
1.	Teesta-III	Sikkim	1200	897
2.	Goriganga-I	U.P.	160	240
3.	Dhauliganga inter-mediate stage	U.P.	380	570
	Total:		1740	1707

(c) The Eighth Five Year Plan is yet to be formulated. Efforts would be made to provide sufficient funds for the execution of the projects.

Interaction Between Lower priority Industries in non-core sector and coal Companies

4391. SHRI G.S. BASAVARAJU: SHRI SHANTILAL PATEL:

Will the Minister of ENERGY be pleased to state:

- (a) whether the Coal India Limited has underscored the need for effective interaction between low priority industries in the non-core sector and coal companies and other allied agencies to meet the consumers requirements without any individual prejudice:
- (b) if so, what other points are being examined by the Coal India Limited in regard to the consumers grievances; and
- (c) the steps being taken to meet the same?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALPNATH RAI): (a) to (c). Coal India Limited has constitutional Coal Users Consultative Councils to provide a forum to coal consumers in the non-core sector to inter-act with coal compa-

nies and other concerned agencies on problems relating to coal supplies. Other steps being taken by Coal India Limited in regard to consumers grievances include setting up of Quality Control Organisation in each coal company, investigation of quality complaints for corrective action, installation of electronic weighbridges, coal handling and screening plants in a phased manner an segregation of extraneous material manually to the extent possible before despatch from the mines.

Automatisation of Telephone Exchanges

4392. SHRI G.S. BASAVARAJU: Will the Minster of COMMUNICATIONS bepleased to state:

- (a) whether the Department of Telecommunications has set an ambitious target for the Eighth and Ninth Five Year Plan periods;
- (b) if so, whether it has decided to automatise all telephone exchanges during the Eighth Plan period; and
- (c) if so, whether any scheme in this regard has been prepared, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI GIRIDHAR GOMANGO): (a) The Department of Telecommunications has prepared a perspective plan 2000 with the target of